

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

BERYL SECURITIES LIMITED

("TARGET COMPANY")

(CIN: L67120MP1994PLC008882)

Registered Office: 133, Ground Floor, KanchanBagh, Indore - 452001, Madhya Pradesh.

Tel: +91 0731-2517677 | Fax No.: +91731 2517677 | Website: www.berylsecurities.in

Open offer for acquisition of up to 12,60,922 (Twelve Lakhs Sixty Thousand Nine Hundred and Twenty Two Only) fully paid-up equity shares of face value of ₹ 10 each ("Equity Shares") representing 26.00% of the fully diluted voting equity share capital of the Target Company from the public shareholders of the Target company by **Mrs. Sangita Sethi (Acquirer 1), Mr. Sanjay B Sethi HUF (Acquirer 2), Mr. Sanjay Sethi (Acquirer 3), Mr. Sudhir B Sethi HUF (Acquirer 4), Mr. Sudhir B Sethi (Acquirer 5), Mr. Babulal Sethi (Acquirer 6), Mr. Babulal Sethi HUF (Acquirer 7), Mrs. Soniya Sethi (Acquirer 8), Mr. Sohil Sethi (Acquirer 9) and Mrs. Tara Sethi (Acquirer 10)** (Hereinafter collectively referred to as "The Acquirers").

This Advertisement ("Advertisement") is being issued by First Overseas Capital Limited ("Manager to the Offer" / "Manager"), for and on behalf of the Acquirers, pursuant to and in compliance with SEBI circular bearing number SEBI/CIR/CFD/DCR1/CIR/P/2020/83 dated May 14th, 2020 and SEBI/HO/CFD/DCR2/CIR/P/2020/139 dated July 27, 2020 ("Relaxation Circular") to supplement:

- The Public Announcement ('PA') in connection with the offer, made by Manager to the Offer on behalf of Acquirers to SEBI and BSE on January 23, 2020.
- The Detailed Public Statement ('DPS') in connection with the offer published on January 30, 2020, Thursday in Financial Express (English, all editions), Jansatta (Hindi, all editions), Financial Express (Gujarati, Ahmedabad edition), and Raj Express (Hindi, Indore Edition)
- The Letter of Offer ('LOF') dated August 12, 2020, in connection with offer.

Capitalized terms used in this Advertisement and not defined herein, shall have the same meaning as ascribed to such terms in the LOF.

1. Completion of Dispatch

- In light of the relaxations granted by SEBI vide its circular no. SEBI/CIR/CFD/DCR1/CIR/P/2020/83 dated May 14, 2020, on account of impact of the COVID-19 pandemic, the dispatch of the LOF along with the Form of Acceptance cum acknowledgement and Share Transfer Form to all the Public Shareholders of the Target Company (holding Equity shares in physical and/or dematerialised form), whose name appeared on the register of members of the Target Company, as of the Identified Date i.e. Friday; August 07, 2020, and who had registered their email ids with the Depositories and/or the Target Company and/or Registrar to the Offer, has been completed vide electronic mode by August 13, 2020; Thursday.
- The Public Shareholders who have not registered their email ids with the Depositories / the Target Company/ Registrar to the Offer, the LOF shall be dispatched through physical mode by registered post / speed post / courier.

2. Availability of Letter of Offer

- The LOF along with the Form of Acceptance cum Acknowledgement and Share Transfer Form will be available on the SEBI's website- www.sebi.gov.in, BSE's website- www.bseindia.com, Manager to the Offer's website- www.focl.in, Target Company's website-www.berylsecurities.in and RTA's website- www.adroitcorporate.com.
- The Public Shareholders can also contact the following persons for receiving a soft copy of the LOF, the Form of Acceptance-cum-Acknowledgement and Share Transfer Form:

FIRST OVERSEAS CAPITAL LIMITED	ADROIT CORPORATE SERVICES PRIVATE LIMITED
Address: 1-2 Bhupen Chambers, Ground Floor, Dalal Street, Mumbai-400 001 Tel. No.: +91 22 40509999	Address: 17-20, Jafarbhoy Industrial Estate, 1st Floor, Makawana Road, Marol Naka, Andheri (East), Mumbai 400 059 Tel. No.: +91 22 42270400
Email: satish@focl.in / mala@focl.in	Email: n.surreash@adroitcorporate.com
Investor Grievance Email: investorcomplaints@focl.in	Investor Grievance Email: info@adroitcorporate.com
Website: www.focl.in	Website: www.adroitcorporate.com
Contact Person: Mr. Satish Sheth/ Ms. Mala Soneji	Contact Person: Mr. N. Surreash
SEBI Registration No.: INM000003671	SEBI Registration No.: INR000002227

3. Brief Schedule of Activities

The schedule of major activities is set forth below:

Activity	Original	Revised
	Date and Day	Date and Day
Date of commencement of tendering period (Offer Opening Date)	March 19, 2020; Thursday	August 21, 2020; Friday
Date of closing of tendering period (Offer Closing Date)	April 08, 2020; Wednesday	September 03, 2020; Thursday
Last Date by which acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate(s)/demat delivery instruction for the rejected Shares will be dispatched/ issued	April 24, 2020; Friday	September 17, 2020; Thursday
Last Date for publishing the post offer advertisement	April 17, 2020; Friday	September 24, 2020; Thursday
Final report from Merchant Banker	May 04, 2020; Monday	September 24, 2020; Thursday

Note: Where last dates are mentioned for certain activities, such activities may happen on or before the respective last date.

4. Other Information

- The information contained in this Advertisement is in accordance with the Relaxation Circular.
- Details relating to the procedure for tendering the Equity shares are more particularly set out in the LOF.
- The Advertisement will also be available on the SEBI's website- www.sebi.gov.in, BSE's website- www.bseindia.com, Manager to the Offer's website- www.focl.in, Target Company's website-www.berylsecurities.in and RTA's website- www.adroitcorporate.com.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS



FIRST OVERSEAS CAPITAL LIMITED

Address: 1-2 Bhupen Chambers, Ground Floor, Dalal Street, Mumbai-400 001

Tel. No.: +91 22 40509999 | Email: satish@focl.in/mala@focl.in

Investor Grievance Email: investorcomplaints@focl.in | Website: www.focl.in

Contact Person: Mr. Satish Sheth/ Ms. Mala Soneji

SEBI Registration No.: INM000003671

Place: Indore

Date: August 14, 2020.